

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

Original Application No. 129/2024

IN THE MATTER OF: -

News Item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024

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Filed By:-



DATED: 27-10-2025

NEW DELHI

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Administration and LPCC)
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THE ADMINISTRATION OF UNION
TERRITORY OF LADAKH
FOREST, ECOLOGY & ENVIRONMENT
DEPARTMENT
UT- SECRETARIAT, LADAKH
Phone No: 01982 - 257561, Fax No: 257435

The Consultant (Judicial)
Hon'ble National Green Tribunal,
New Delhi

No: - Com.Secy/FE&E/UTL/02/२११-१२

Dt: - 15 /03/2024

Sub: Submission of response for Hon'ble NGT directions dt: 09.02.2024 in OA No. 129/2024 in the matter of *Suo Motu* matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows".

Sir,

In reference to directions of Hon'ble National Green Tribunal dt: 09-02-2024 in O.A. No. 129/2024, kindly find enclosed herewith the response in the form of searchable PDF/OCR support PDF with respect to Forest, Ecology & Environment, UT of Ladakh.

The report may kindly be placed before Hon'ble NGT for consideration please.

Encl: Report with annexure (25 leaves)

Yours faithfully,



15.03.2024

Dr. Vasanthakumar Namasivayam, IAS,
Administrative Secretary,
Department of Forest, Ecology & Environment,
UT of Ladakh.

Copy to the:

(i) Dr Shobhita Agarwal, Assistant Inspector General of Forest, FPD MoEF&CC, GoI, for information and has reference to MoEFCC No:8/4/2024-FPD, dt: 26/02/2024.

**BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.129/2024

In re: News Item titled "**Forest land five times Delhi's geographical area under encroachment govt. data shows**" appearing in Deccan Herald dated 05.01.2024

**RESPONSE BY
UNION TERRITORY OF LADAKH IN COMPLIANCE TO HON'BLE NGT
ORDER DATED: 09/02/2024.**

- 1 The directions issued by the Hon'ble NGT as per order dated: 09.02.2024 are as below: -
 - a) *"The issue raised in the report is very serious and if the factum that no action has been taken by the authorities is correct that would make the matter more serious requiring immediate attention and action"*.
 - b) *"Respondents may file their response within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF"*.

- 2 In compliance to the aforesaid direction, the response of Department of Forest, Ecology and Environment, UT of Ladakh is submitted as follows:
 - 2.1. Most of the areas of the cold desert Trans-Himalayan region of Ladakh are above tree line altitude and because of high elevation, low precipitation and extreme temperatures, it is difficult for trees to thrive, and therefore, the region has very low forest cover which includes mostly the plantations of *Populus* (Poplar) and *Salix* (Willow) species, sporadically occurring in different locations. Such plantations have been raised by local communities, government departments, NGOs etc from time to time on Community/ Revenue lands.

2.2. The Govt of erstwhile J&K State, vide GO No: **69 of 1962** dt: **29-09-1962**, transferred all such Revenue Gardens (Plantations of Poplar and Willow species) to the charge of Forest Department and the referred Govt order is appended as **Annexure R-1**.

2.3. All these Revenue Gardens (Plantations of Poplar and Willow species) growing on Revenue/State land have been notified as **Reserved/Protected Forests** vide GoI Notification No: **SO 3374(E)** dt: **23/10/2020**, issued as UT of Ladakh Reorganisation of (Adaptation of Central Laws) Order 2020.

These plantations are under the Administrative control and management of Forest Department in both Leh and Kargil Forest Divisions of UT of Ladakh. The copy of the referred notification is appended as **Annexure R-2**.

2.4. The unit wise details of all these plantations notified as Reserved/ Protected Forests for both the Forest divisions are appended as **Annexure R-3** and **R-4**, with the report that there is no encroachment of any recorded forest land in both the Forest divisions of Ladakh.

Hence the response is submitted for the consideration of the Hon'ble NGT.



15/03/2024

Enclosures

(i)Annx: R-1, Annx: R-2

(iii)Annx: R-3, Annx: R-4

Dr. Vasanthakumar Namasivayam, IAS,
The Administrative Secretary,
Forest, Ecology & Environment,
UT of Ladakh.

Government of Jammu and Kashmir
General Department.

Subject:- Transfer of Revenue Gardens (Ladakh) to the charge
of the Forest Department.

Government order No: 69 of 1962
Dated 29-9-1962.

In As recommended by the Deputy Commissioner, Leh
sanction is hereby accorded to the transfer of the Revenue
Gardens (Ladakh) to the Charge of the Forest Department(Ladakh)
By order of the Government of Jammu and Kashmir

Sd/- K.N.Aina
Deputy Secretary to Government.

Not- GD(LA)I-50/62 Dated 3-10-1962.
Copy for information and necessary action forwarded to the

1. Secretary to Government, Revenue Department.
2. Secretary to Government, General Deptt (Forests)
3. Deputy Commissioner, Leh

OFFICE OF THE DEPUTY COMMISSIONER FRONTIER DISTRICT, LEH.

No:- 1217-19/58 Dated:- 6.11.62

*2497
11/11/62*

Copy forwarded to the:-

1. Tehsildar, Leh
2. Tehsildar, Kargil
3. Tehsildar, Zaskar
4. Divisional Forest Officer, Leh

for information and necessary action.
Compliance report from the 2 Tehsildars should reach this office
by the 15th of November, 1962.

[Signature]
Deputy Commissioner,
Leh.

*o/c 6/11/62
no:- 1303-69-21-11-62*

*Copy forwarded to all for
information & na*

[Signature]
D.P.

धारा 18ग

(क) उप-धारा (1) में,-

- (i) "धारा 17" और "धारा 18" शब्दों और अंकों के पश्चात् क्रमशः "अथवा धारा 17क" और "अथवा धारा 18ख" शब्दों, अंकों और अक्षर को लोप किया जाएगा; और
- (ii) "अधिकरण" और अपील अधिकरण" शब्दों के पश्चात्, "अथवा जिला न्यायाधीश का न्यायालय" और "अथवा उच्च न्यायालय" शब्द, जहां-जहां वे आते हैं, का लोप किया जाएगा।
- (ख) उप-धारा (3) में-"अधिकरण" और "अपील अधिकरण" शब्दों के पश्चात् क्रमशः "या जिला न्यायाधीश का न्यायालय" और "या उच्च न्यायालय" शब्दों का लोप किया जाएगा।

धारा 19

धारा 19 में-

- (i) "अधिकरण" और "अपील अधिकरण" शब्दों के पश्चात्, क्रमशः "अथवा जिला न्यायाधीश का न्यायालय" और "अथवा उच्च न्यायालय" और "या धारा 18ख में निर्दिष्ट उच्च न्यायालय" शब्दों का लोप किया जाएगा।
- (ii) "धारा 17" और "धारा 18" शब्दों और अंकों के पश्चात् "अथवा धारा 17 क" और "अथवा धारा 18 क" शब्दों, अंकों और अक्षरों का लोप किया जाएगा।

[फा. सं. 11012/21/2020-एसआरए]

अजय कुमार भल्ला, गृह सचिव

MINISTRY OF HOME AFFAIRS

(Department of Jammu, Kashmir and Ladakh Affairs)

ORDER

New Delhi, the 23rd October, 2020

S.O. 3774(E).—In exercise of the powers conferred by section 96 of the Jammu and Kashmir Reorganisation Act, 2019 (34 of 2019), and of all other powers enabling it in that behalf, the Central Government hereby makes the following Order in respect of the Administration of the Union territory of Ladakh, namely: —

1. (1) This Order may be called the Union Territory of Ladakh Reorganisation (Adaptation of Central Laws) Order, 2020.
- (2) It shall come into force with immediate effect.
2. The General Clauses Act, 1897 applies for the interpretation of this Order as it applies for interpretation of laws in force in the territory of India.
3. With immediate effect, the Acts mentioned in the Schedule to this Order shall, until repealed or amended by a competent authority, have effect, subject to the adaptations and modifications directed by the said Schedule, or if it is so directed, shall stand repealed.
4. Where this Order requires that in any specified section or other portion of an Act, certain words shall be substituted for certain other words, or certain words shall be omitted, such substitution or omission, as the case may be, shall, except where it is otherwise expressly provided, be made wherever the words referred to occur in that section or portion.

38. THE COURT-FEES ACT, 1870

(7 of 1870)

Section 26.— Numbered as sub-section (1) thereof, and after sub-section (1) as so numbered, insert —

‘(2) For the purposes of sub-section (1), and section 25, “stamp” means any mark, seal or endorsement by any agency or person duly authorised by the Appropriate Government, and includes an adhesive or impressed stamp, for the purposes of court fee chargeable under this Act.

Explanation 1.—The expression “impressed stamp” includes impression by a franking machine or another machine, or a unique number generated by e-stamping or similar software, as the Appropriate Government may, by notification in the Official Gazette, specify.’.

Explanation 2.— The expression “e-stamping” means stamping using unique number or code through an electronic machine or a software application’.

39. THE INDIAN FOREST ACT, 1927

(16 of 1927)

Section 2.— (i) For clause (1), substitute —

‘(1) “**authorised officer**” means an officer authorised under sub-section (2) of section 52;

(1A) “**cattle**” include elephants, camels, buffaloes, horses, mares, geldings, ponies, colts, fillies, mules, asses, pigs, ram, ewes, sheep, lambs, goats and kids;

(1B) “**forest based industry**” means an industry or unit in which any forest produce is used as raw material or as a source of energy;’;

(ii) for clause (4), substitute —

‘(4) “**forest-produce**” includes—

(a) timber, charcoal, caoutchouc, catechu, wood-oil, resin, natural varnish, bark, lac, kuth, myrobalans, dioscorea, firewood, humus, rasaunt, morels (*Morchellaspp*), *Aconitum spp*, *Podophyllum spp*, *Picrorhizaspp*, *Trillium spp*, *Nardostachyssp*, *Taxus spp*, *Valerianassp*, *Rheum spp*, wild animals, skins, tusks, horns, bones and all other parts or produce of wild animals whether found in, or brought from, a forest or not; and

(b) the following when found in, or brought from, a forest, namely:—

(i) trees and leaves, flowers and fruits, roots and all other parts or produce of trees not specified in clause (a);

(ii) plants not being trees (including grass, bamboos, creepers, reeds and moss and lichen), and all parts or produce of such plants;

(iii) silk, cocoons, honey and wax; and

- (iv) peat, surface soil, rock, and minerals (including limestone, laterite, mineral oils, and all products of mines or quarries);
- (iii) after clause (5), insert -
 ‘(5A) "saw mill" means any plant and machinery with which and the premises (including the precincts thereof) in which or in any part of which sawing is carried on with the aid of electrical or mechanical power;’;
- (iv) after clause (6), insert -
 ‘(6A) "transporter" includes a person, private agency, Department of the Union territory of Ladakh, Corporation or any other agency engaged in transport of forest produce whether on his own or on behalf of any other person:’;
- (v) after clause (7), insert -
 ‘(8) "wild animal" shall have the same meaning as assigned to it in the Wild Life (Protection) Act, 1972.’

Insertion of new section – After section 20, insert –

“20A.

Demarcated forests deemed to be reserved forests.

(1) Notwithstanding anything contained in this Act or any other law for the time being in force, any land which was recorded as Revenue Garden (Ladakh) and transferred to the Forest Department in accordance with the Government of Jammu and Kashmir Order Number 69 of 1962, dated the 29th September, prior to the appointed day notified under the Jammu and Kashmir Reorganisation Act, 2019(34 of 2019), shall be deemed to be a reserved forest under this Act.

(2) All questions decided, orders issued and records prepared in connection with the constitution of such forest as demarcated forests shall be deemed to have been decided, issued and prepared under this Act, and the provisions of this Act relating to reserved forests shall apply to forest to which the provision of sub-section (1) are applicable”.

Section 26. – In sub-section (1),–

- (i) in clause (e), for “dragging” substitute “dragging or removing”;
- (ii) in clause (f), for “the same” substitute “the same or any forest produce”;
- (iii) for clause (h), substitute —
 “(h) clears or breaks up any land or erects a fence, enclosure or any structure for cultivation or cultivates or attempts to cultivate any land in any other manner in any reserved forest, or for any other purpose”;
- (iv) in the long line, for “six months, or with fine which may extend to five hundred rupees,” substitute “two years, or with fine which may extend to twenty -five thousand rupees,”.

Section 28.–

- (i) In sub-section (1), for “reserved forest”, substitute “reserved forest or declared a protected forest or is a land which has been entered in settlement records as khalsa land”;
- (ii) in sub-section (3), after “reserved forests”, insert “or protected forests, as the case may be”.

After section 29, insert –

Undemarcated “29A. (1) Notwithstanding anything contained in this Act or any other law for

forests deemed to be protected forests.

the time being in force, any undemarcated forest (which means and includes all forest land other than demarcated forest which is the property of the Administration of the Union territory of Ladakh and is not appropriated for any specific purpose and includes all the undemarcated and berun line forest vested in the Forest Department under the provisions of section 48 of the Jammu and Kashmir Village Panchayat Act, 1958 or any other law for the time being in force), prior to the appointed day notified under the Jammu and Kashmir Reorganisation Act, 2019(34 of 2019), shall be deemed to be a protected forest under this Act.

(2) All questions decided, orders issued and records prepared in connection with the constitution of such forest as undemarcated forests shall be deemed to have been decided, issued and prepared under this Act, and the provisions of this Act relating to protected forests shall apply to forest to which the provision of sub-section (1) are applicable.”.

Section 33.— In sub section (1),—

- (i) in clause (c), after “or clears”, insert “or attempts to break-up or clear”;
- (ii) in clause (f), after “drags”, insert “or removes”;
- (iii) in the long line for “six months, or with fine which may extend to five hundred rupees”, substitute “two years, or with fine which may extend to twenty-five thousand rupees”.

Section 42.— In sub-section (1), for “six months” and “five hundred rupees”, substitute “two years” and “twenty-five thousand rupees” respectively.

Section 51.— In sub-section (2), for “six months, or with fine which may extend to five hundred rupees”, substitute “two years, or with fine which may extend to twenty-five thousand rupees”.

Section 52.— For section 52, substitute .—

Seizure of property liable to confiscation and procedure thereof.

“52.(1)When there is reason to believe that a forest offence has been committed in respect of any reserved forest, protected forest, village forest or forest produce, the forest produce, together with all tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article used in committing any such offence, may be seized by a forest officer or police officer.

(2) Every officer seizing any property under this section shall place on such property a mark indicating that the same has been so seized and shall, as soon as may be, make a report of such seizure before an officer not below the rank of the Divisional Forest Officer (hereinafter referred to as the 'authorised officer'):

Provided that when the forest produce with respect to which such offence is believed to have been committed is the property of the Administration of the Union territory of Ladakh and the offender is unknown, it shall be sufficient if the officer makes, as soon as may be, a report of the circumstances to his official superior.

(3) Subject to sub-section (5), where the authorised officer upon receipt of report about seizure, is satisfied that a forest offence has been committed in respect thereof, he may, by order in writing and for reasons to be recorded, confiscate forest produce so seized together with all tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article used in committing such offence and a copy of the order of confiscation shall be forwarded without any undue delay to the person from whom the property is seized and to the Conservator of Forest Circle in which the forest produce, tools, arms, boats, carts, equipment, ropes, chains, machines, vehicles, cattle or any other article as the case



THE ADMINISTRATION OF UNION TERRITORY OF LADAKH
LADAKH AUTONOMOUS HILL DEVELOPMENT COUNCIL (LAHDC), LEH
OFFICE OF THE DIVISIONAL FOREST OFFICER LEH

Ann.R-3

The Chief Conservator of Forests,
UT Ladakh.

No:FDL/Estt./2024/4609-10

Dated:- 13/03/2024

Subject:- Details of forest land in Leh District with status of encroachment and action taken for eviction

Sir,

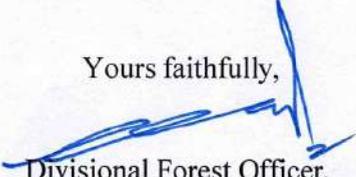
Kindly refer to the communication no.CCFL/2023-24/4079-81 dt.29-02-2024, regarding the information on the subject quoted is hereby enclosed as Annexure-I and Annexure-II.

Further it is to report that the Govt. of India vide Notification No.SO 3374(E) dt.23-10-2020 has notified all the Revenue Garden under the administrative control and management of Leh Forest Division as per Govt. Order No.69 of 1962 dt.29-09-1962 as Reserve Forest and Protected Forest respectively. It is further to report that there is no encroachment as per reserved forest areas in Leh Forest Division.

The abstract of Reserve Forest/Protected Forest is hereby given as below:-

Forest Type	Nos.	Areas
Reserve Forest	136 nos.	507.2215 hecets.
Protected Forest	117 nos.	1665.117 hecets.
Grand Total:-	253 nos	2172.3385 hect.

Yours faithfully,



Divisional Forest Officer,
Leh Forest Division.

✓ Copy to the Additional Principal Chief Conservator of Forests, UT Ladakh for information.

**Details list of Reserve Forest area with status of encroachment and action taken for
eviction of ~~700~~ Forest Division**

S.No.	Name of Reserve Forest (Notified)	Area (ha.)	Geo reference	Forest Range	Status of encroachment as on March 2024 with case no/dt.	Action taken (Notice/ evjction order no./dt)
A	Durbuk Range					
1	Tangtse bagh	0.7095	N: 34° 01.47.7" E: 078°10 ' 14.1"	Durbuk	Under the possession of army 1962	Under the possession of army 1963
2	Durbuk yokma rang	0.15	N: 34° 06.54.12" E: 078°6 ' 28.24"	-do-	under forest deptt.	Administrative control of forest deptt.
3	Kuti Bagh chushul	0.20	N: 33° 59.82.5" E: 078°64' 45.4"	-do-	-do-	-do-
4	Durbuk nimgo bagh	1.20	N: 34° 06.23.8" E: 078°06' 54.5"	-do-	-do-	-do-
5	Man pangong kuti	0.05	N: 33° 51.27.2" E: 078°31' 33.5"	-do-	-do-	-do-
6	Man pangong yokma	0.20	N: 33° 51.27.2" E: 078°31' 33.5"	-do-	-do-	-do-
7	Man pangamik	1.47	N: 33° 54.36.2" E: 078°27' 29.0"	-do-	-do-	-do-
8	Durbuk punpun bagh	0.25	N: 34° 04.06.3" E: 078°59' 33.8"	-do-	-do-	-do-
9	Tangtse II	0.10	N: 34° 01.41.9" E: 078°10' 18.0"	-do-	-do-	-do-
10	Durbuk Shayok	-Nil-	-Nil-	-do-	Under revenue deptt.	Not handed over to the forest deptt.
11	Chushul Jied	-do-	-do-	-do-	-do-	-do-
12	Durbuk Kuti	-do-	-do-	-do-	-do-	-do-
13	Shayok kuti	0.05	-do-	-do-	-do-	-do-
14	Chuchul yokma bagh	0.20	-do-	-do-	-do-	-do-
15	Tangtse kuti	-Nil-	-do-	-do-	-do-	-do-
16	Shayok bagh	-do-	-do-	-do-	-do-	-do-
17	Chuchul bagh	-do-	-do-	-do-	-do-	-do-
	Total	4.5795				
B	Khaltsi Range					
1	Saspol rong bagh area	1.91	N-34°14'40.44" E-77°11'32.93"	Khaltsi	Under forest deptt.	Administrative control of forest deptt.
2	Saspol rong bagh I	0.37	N-34°14'39.26" E-77°11'24.19"	-do-	-do-	-do-
3	Saspol kuti bagh	0.21	N-34°14' 48" E-77°10'.05"	-do-	-do-	-do-
4	Khaltsi bagh	1.00	N-34°19'12.12" E-76°52'19.04"	-do-	-do-	-do-
5	Khaltsi old bagh	0.10	N-34°19'12.71" E-76°52'23.45"	-do-	-do-	-do-
6	Langru bagh	0.98	N-34°18'45.82" E-76°50'32.57"	-do-	-do-	-do-
7	Tia bagh area	2.77	N-34°21'23.47" E-76°58'10.56"	-do-	-do-	-do-
8	Nurla bagh	0.70	N-34°18'17.66" E-76°59'10.33"	-do-	-do-	-do-
9	Ulay tokpo	0.24	N-34°15'12.13" E-77°5'22.19"	-do-	-do-	-do-

*Divisional Forest Officer
Leh Forest Division*

10	Hanu bagh	0.15	N-34°35'14.38" E-76°03'75.67"	-do-	-do-	-do-
11	Saspol yurgo	Nil	Nil	-do-	Under revenue deptt.	Not handed over to the forest deptt.
12	Saspol sansker bagh	-do-	-do-	-do-	-do-	-do-
13	Saspol bangle bagh	-do-	-do-	-do-	-do-	-do-
14	Saspol ronguk bagh	0.10	-do-	-do-	-do-	-do-
15	Saspol farka	0.85	-do-	-do-	-do-	-do-
16	Hemis chopachan bagh	0.215	-do-	-do-	-do-	-do-
17	Khaltse bangle bagh	Nil	-do-	-do-	-do-	-do-
18	Nurla chuch bagh	0.006	-do-	-do-	-do-	-do-
19	Lamayuru bagh	Nil	-do-	-do-	-do-	-do-
20	Wanla sumdo bagh	-do-	-do-	-do-	-do-	-do-
21	Dhumkhar bagh	0.30	-do-	-do-	-do-	-do-
22	Dha bagh	-Nil-	-do-	-do-	-do-	-do-
23	Naimorun bagh	-do-	-do-	-do-	-do-	-do-
24	Doonguch bagh	-do-	-do-	-do-	-do-	-do-
25	Kali bagh	-do-	-do-	-do-	-do-	-do-
	Total:	9.90				
C	Leh Range					
1,	Shara bagh	8.53	N33°45'58.65" E77°52'45.86"	Leh	Under forest deptt.	Under forest deptt.
2	Karu Ram bagh	5.6	N33°55'13.98" E77°44'38.97"	-do-	Under the possession of army since 1963	Under the possession of army since 1963
3	Martselang bagh	3.99	N33°54'32.20" E77°44'29.94"	-do-	under forest deptt.	under forest deptt.
4	Chemday bagh	0.77	N-33°58'6.80" E-77°48'13.67	-do-	-do-	-do-
5	Chemday Sahib bagh	1.73	N33°55'29.44" E77°44'55.42"	-do-	-do-	-do-
6	Kalaktaital Chemday	2.69	N-33°55'5.94" E77°44'34.82"	-do-	-do-	-do-
7	Saboo Ayu Area	1.81	N-34°7'19.30" E77°35'53.31"	-do-	-do-	-do-
8	SpitukYokma bagh	6.67	N-34°7'48.92" E77°30'26.08"	-do-	-do-	-do-
9	Ranbirpur Thiksay bagh 1	0.63	N-34°1'28.47" E77°40'59.81"	-do-	-do-	-do-
10	Ranbirpur Thiksay bagh 2	0.65	N34°1'301.68" E77°40'58.56"	-do-	-do-	-do-
11	Ranbirpur Thiksay bagh 3	0.24	N34°1'27.23" E77°40'56.92"	-do-	-do-	-do-
12	Ranbirpur Thiksay bagh 4	0.23	N34°1'26.97" E77°41'0.82"	-do-	-do-	-do-
13	Chulichan bagh Ranbirpur	0.11	N34°1'29.22" E77°40'55.74"	-do-	-do-	-do-
14	Togar Forest bagh Thiksay	13.2	N-34°2'56.65" E77°39'43.27"	-do-	-do-	-do-
15	Chuta bagh Shey	45.9	N-34°4'5.04" E77°37'41.89"	-do-	-do-	-do-
16	Shey Hales bagh 1 st	1.23	N-34°4'23.52" E77°38'13.47"	-do-	-do-	-do-
17	Shey Hales bagh 2nd	1.4	N-34°4'20.97" E77°38'11.86"	-do-	-do-	-do-

18	Shey Chidiyaghar	6.73	N-34°5'14.01'' E77°37'10.702''	-do-	-do-	-do-
19	Gondun Shey	0.96	N-34°5'5.10'' E77°37'21.21''	-do-	-do-	-do-
20	Palam bagh	4.28	N34°6'28.42'' E77°34'0.20''	-do-	-do-	-do-
21	Partap Nursery Chuchot	0.49	N-34°4'49.72'' E77°35'50.12''	-do-	-do-	-do-
22	Zimskhang bagh	0.21	N-34°4'28.54'' E77°36'21.34''	-do-	-do-	-do-
23	Devan bagh Chuchot	1.21	N-34°3'1.51'' E77°38'24.84''	-do-	-do-	-do-
24	Gulam bagh Chuchot	21.8	N-34°3'5.31'' E77°38'38.03''	-do-	-do-	-do-
25	Karim bagh Chuchot	50.7	N-34°2'37.16'' E77°39'24.64''	-do-	-do-	-do-
26	Rampur Nursery II	0.96	N-34°2'5.30'' E77°39'43.95''	-do-	-do-	-do-
27	Rampur Nursery	0.23	N-34°2'7.83'' E77°39'39.88''	-do-	-do-	-do-
28	Alfa Mess Karzoo	6.50	N-34°10'5.74'' E77°34'51.69''	-do-	under the possession of army since 1963	under the possession of army since 1963
29	Balti bagh Phey	5.35	N-34°8'13.64'' E77°28'15.03''	-do-	under forest deptt.	under forest deptt.
30	Chalung bagh Phey	3.53	N-34°8'33.65'' E77°28'17.55''	-do-	-do-	-do-
31	Mangle bagh Skara	3.29	N-34°9'4.55'' E77°34'24.02''	-do-	-do-	-do-
32	Badami bagh I	5.00	N-34°9'0.61'' E77°33'45.65''	-do-	-do-	-do-
33	Badami bagh 2	1.00	N-34°8'58.71'' E77°33'40.27''	-do-	-do-	-do-
34	Stoklam bagh chuchot	2.37	N: 34°5'53.12'' E: 77°34'55.34''	-do-	-do-	-do-
35	Dambuchan bagh	14.90	N-34°8'3.62'' E77°34'5.96''	-do-	-do-	-do-
36	Smankhang bagh Phyang	19.20	N-34°9'30.38'' E77°28'14.67''	-do-	-do-	-do-
37	Mankhang bagh Phyang	12.60	N-34°9'37.52'' E77°28'23.75''	-do-	-do-	-do-
38	Phyang Tokpo bagh Ist	4.84	N-34°9'10.05'' E77°28'20.01''	-do-	-do-	-do-
39	Phyang Tokpo bagh 2 nd	2.60	N-34°8'57.29'' E77°28'19.85''	-do-	-do-	-do-
40	Koti bagh Phyang	1.58	N-34°8'49.12'' E77°28'18.58''	-do-	-do-	-do-
41	Saboo bagh 2	7.41	N: 34°7'34.24'' E: 77°36'28.86''	-do-	-do-	-do-
42	Saboo bagh 1	0.32	N: 34°7'31.77'' E: 77°36'51.63''	-do-	-do-	-do-
43	Nunam bagh Basgo	1.72	N-34°12'6.30'' E77°16'41.07''	-do-	-do-	-do-
44	Zasa bagh Basgo	1.49	N34°12'38.69'' E77°17'29.28''	-do-	-do-	-do-
45	Koti bagh Basgo	0.70	N34°13'28.11'' E77°16'28.17''	-do-	Approx 0.15 hect. is occupied by Edu. Deptt. <i>since 2 decades.</i>	Approx 0.15 hect. is occupied by Edu. Deptt.


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46	Nimoo Koti bagh	1.34	N34°11'54.85" E77°19'703	-do-	Under the forest deptt.	Under the forest deptt
47	Nimoo Koti bagh I st	0.48	N34°11'52.62" E77°19'57.07"	-do-	Land under by Edu. Deptt. since 2 decades	Land under by Edu. Deptt. since 2 decades
48	Taru bagh I	1.00	N34°10'48.97" E77°25'6.89"	-do-	under the forest deptt.	under the forest deptt
49	Taru bagh II	2.79	N34°10'38.94" E77°25'11.86"	-do-	-do-	-do-
50	Gasha bagh Phyang	0.23	N34°10'42.41" E77°29'4.18"	-do-	-do-	-do-
51	Stakna bagh	1.83	N33°59'8.35" E77°41'18.79"	-do-	-do-	-do-
52	Chubi bagh	-Nil-	-Nil-	-do-	Under revenue deptt.	not handed over to the forest deptt.
53	Naga Sakti/wazir bagh chemday	-do-	-do-	-do-	-do-	-do-
54	Igoo bagh	-do-	-do-	-do-	-do-	-do-
55	Upshi koti bagh	-do-	-do-	-do-	-do-	-do-
56	Meru bagh	-do-	-do-	-do-	-do-	-do-
57	Matho tungma bagh	-do-	-do-	-do-	-do-	-do-
58	Old dak banglow	1.25	-do-	-do-	-do-	-do-
59	Oltang chanmo bagh	Nil	-do-	-do-	-do-	-do-
60	Murtsey bagh	11.57	N34°8.510" E77°34.514"	-do-	Under the possession of DIHAR since 1963	Under the possession of DIHAR since 1963
61	Phyang oltuk bagh	1.20		-do-	Occupied by villagers of Phyang since more than 3 decades	Occupied by villager of Phyang since more than 3 decades
62	Hemis bagh	2.50	-	-do-	Under revenue deptt.	not handed over to the forest deptt.
63	Palam bagh	5.95	-	-do-	Land possessed by Vetinary deptt. since 1970s	Land possessed by Vetinary deptt. since 1970s.
64	Choglamsar bagh	1.00	N34°06.17" E77°32.22"	-do-	Occupied by some individuals & MES more than 2 decade	Occupied by some individuals & MES more than 2 decade
	Total:-	307.49				
D	Nubra Range					
1	Diskit bagh	0.28	N:34° 33.178 E:77° 32.822	Nubra	Under the forest deptt.	Under the forest deptt
2	Hunder Bagh	59.7	N: 34°37.931 E: 77°25.979'	-do-	-do-	-do-
3	Partapur bagh	5.325	N: 34°36.499 E: 77°27.072'	-do-	Under the occupation of army since 1963.	Under the occupation of army since 1963.
4	konto bagh	0.59	N: 34°18.261 E: 77°50.133'	-do-	Under the forest deptt.	Under the forest deptt
5	Labab bagh	0.41	N: 34°17.447 E: 77°50.211'	-do-	-do-	-do-
6	Summor bagh	6.15	N: 34°36.979 E: 77°36.797'	-do-	-do-	-do-
7	Lakjung yul	0.1	N: 34°35.460 E: 77°36.903'	-do-	-do-	-do-
8	Panamik Gongma	0.43	N: 34°47.560 E: 77°31.768'	-do-	-do-	-do-
9	Panamik serka	0.37	N: 34°46.886 E: 77°32.098'	-do-	-do-	-do-
10	Tongsteth Serka	0.98	N: 34°58.958 E: 77°23.597'	-do-	-do-	-do-


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11	Tongstoth Thangshuk	14.6	N: 34°58.746 E: 77°23.577'	-do-	-do-	-do-
12	Khemi serka	0.93	N: 34°56.649 E: 77°25.979'	-do-	-do-	-do-
13	Changlung bagh	0.42	N: 34°55.837 E: 77°28.146'	-do-	-do-	-do-
14	Chamshen bagh-I	1.73	N: 34°40.724 E: 77°34.257'	-do-	-do-	-do-
15	Chamshen bagh-II	1.98	N: 34°40.549 E: 77°34.319'	-do-	-do-	-do-
16	Kobet bagh	15.61	N: 34°48.673 E: 77°30.007'	-do-	-do-	-do-
17	Skampuk bagh	1.63	N: 34°37.931 E: 77°25.979'	-do-	-do-	-do-
18	Panamik Choron	4.81	N: 34°46.892 E: 77°32.218'	-do-	-do-	-do-
19	Trisha bagh	nil	nil	-do-	Under revenue deptt.	Not handed over to the forest deptt.
20	Trith bagh	0.075	N: 34°32.254' E: 77°38.800'	-do-	Land possessed by Health deptt. & Edu. Deptt. since decade.	Land possessed by Health deptt. & Edu. Deptt. since decade
21	Tsati bagh	0.10	N: 34°28.405' E: 77°43.969'	-do-	Land possessed by Health deptt. since 1963.	Land possessed by Health deptt. since 1963
22	Khalsar bagh	1.00	-	-do-	Under revenue deptt.	Not handed over to the forest deptt.
23	Khordong koti bagh	nil	-	-do-	-do-	-do-
24	Diskit koti bagh	1.102	N: 34°33.130' E: 77°33.150'	-do-	Land possessed by SDM qtr. (Xen. Qtr & schools) since 1963	Land possessed by SDM qtr. (Xen. Qtr & schools) since 1963
25	Diskit balak Ram bagh	0.68	N: 34°32.954' E: 77°33.150'	-do-	Land possessed by Medical deptt. (Hospital) since 1963	Land possessed by Medical deptt. (Hospital) since 1963.
26	Tarchay bagh	11.55	-	-do-	Land possessed by Agriculture deptt. since 1963	Land possessed by Agriculture deptt. since 1963.
27	Kobet bagh	0.16	N: 34°49.042' E: 77°29.620'	-do-	Occupied by individual name Tsewang Dolma since 1991	Occupied by individual name Tsewang Dolma since 1991
	Total:-	130.712				
E	Nyoma Range					
1	Himya Rani Bagh	1.18	N-33°40'42.45" E-77°59'24.05"	Nyoma	Under the forest deptt.	Under the forest deptt
2	Nidder Old Bagh	0.56	N-33°9'59.37" E-78°36'35.21"	-do-	-do-	-do-
3	Nyoma Old Bagh	26.80	N-33°12'1.35" E-78°38'36.55"	-do-	-do-	-do-
	Total:	28.54				
	Grand total:-	507.2215				

Note: All the Revenue Baghs on State/Revenue lands having plantation of Poplar and Salix had been handed over to forest department by virtue of Govt. Order No. 69 of 1962 dt.29-09-1962. The Government of India vide SO No.3774 dated:23-10-2020 declared all such baghs handed over to the forest department by virtue of G.O No.69 of 1962 dt.29-09-1962 as Reserved Forest/Protected Forest.

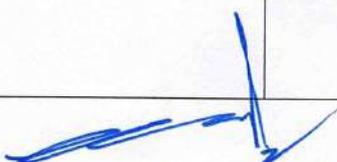
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Details list of Protected Forest area with status of encroachment and action taken for eviction of Leh Forest Division.

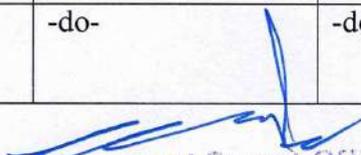
S.No.	Name of Protected Forest (Notified)	Area (ha.)	Geo reference	Forest Range	Status of encroachment as on March 2024 with case no./dt.	Action taken (Notice/ eviction order no./dt)
A	Durbuk Range					
1.	Tialing bagh chushul	24.9	N: 33° 35.51.5" E: 078°39' 18.0''	Durbuk	Nil	Nil
2.	Kharu bagh chushul	3.68	N: 33° 49.38.2" E: 078°22' 04.5''	-do-	-do-	-do-
3.	Singay Bagh chushul	32.3	N: 33° 49.38.2" E: 078°22' 04.5''	-do-	-do-	-do-
4.	Phobrang bagh durbuk	9.25	N: 33° 36.02.4" E: 078°39' 04.8''	-do-	-do-	-do-
5.	Kungdan Bagh chushul	2.1	N: 33° 36.02.9" E: 078°39' 04''	-do-	-do-	-do-
6.	Lukung bagh durbuk	5.64	N: 33° 59.48.9" E: 078°24' 44.3''	-do-	-do-	-do-
7.	Spangsar bagh chushul.	36	N: 33° 49.38.2" E: 078°22' 04.5''	-do-	-do-	-do-
8.	Sato bagh	5.12	N: 33° 51.17.4" E: 078°18' 09.2''	-do-	-do-	-do-
9.	Sato bagh	2.96	N: 33° 51.05.1" E: 078°18' 24.5''	-do-	-do-	-do-
10.	Sato bagh	7.15	N: 33° 51.34.6" E: 078°32' 06.3''	-do-	-do-	-do-
11.	Kheerapulu bagh.	6.70	N: 33° 49.38.2" E: 078°22' 04.5''	-do-	-do-	-do-
12.	Bobsang chushul	11.9	N: 33° 49.38.2" E: 078°22' 04.5''	-do-	-do-	-do-
13.	Shokpa Kunzang	73.1	N: 34° 21.11.9" E: 78°17' 81.1''	-do-	-do-	-do-
14.	Man zagang A	4.99	N: 33° 51.39.9" E: 078°31' 56.5''	-do-	-do-	-do-
15.	Man zagang B	2.55	N: 33° 51.34.6" E: 078°32' 06.3''	-do-	-do-	-do-
16.	Man zagan C	2.23	N: 33° 51.34.6" E: 078°32' 06.3''	-do-	-do-	-do-
17.	Man zagang D	5.63	N: 33° 51.39.9" E: 078°31' 56.5''	-do-	-do-	-do-
18.	Merak tokpo bagh.	2.51	N: 33° 48.01.9" E: 078°35' 25.3''	-do-	-do-	-do-
19.	Merak thankung.	10.8	N: 33° 40.46.8" E: 078°39' 14.8''	-do-	-do-	-do-
20.	Merak pema	4.28	N: 33° 48.01.1" E: 078°35' 50.1''	-do-	-do-	-do-
	Merak Langthang	2.45	N: 33° 48.17.3" E: 078°35' 33.3''	-do-	-do-	-do-
22.	Changmachan	61.40	N: 33° 17.05.5" E: 078°16' 53.2''	-do-	-do-	-do-
23.	Tarsing Karmo	1.24	N: 34° 13.8.21" E: 078°16' 6.08''	-do-	-do-	-do-
24.	Kargam Barma.	4.01	N: 33° 46.20.3" E: 078°23' 58.1''	-do-	-do-	-do-

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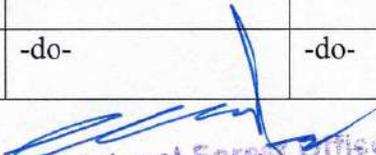
25	Pun pun Nursery	4.67	N: 34° 02.29.3" E: 078°09' 20.3"	-do-	-do-	-do-
26	Shayok farka nursery	1.49	N: 33° 46.20.3" E: 078°23' 58.1"	-do-	-do-	-do-
27	Erat Campa new	0.38	N: 33° 57.30.70" E: 078°12' 49.86"	-do-	-do-	-do-
28	Rest House Area.	0.40	N: 34° 01.47.7" E: 078°10' 00.7"	-do-	-do-	-do-
29	Guard Hut Merak.	0.046	N: 33° 47.44.2" E: 078°35' 40.4"	-do-	-do-	-do-
30	Chuchul changri bagh	0.20	N: 33° 36.06.1" E: 078°38' 46.9"	-do-	-do-	-do-
	Total	330.066				
B	Khaltsi Range					
1	Photoksar	2.0	N-34°4'28.42" E-76°48'28.70"	Khaltsi	Nil	Nil
2	Hanupatta bagh	12.30	N-34°9'38.77" E-76°48'15.91"	-do-	-do-	-do-
3	Kanji	1.0	N-34°35.33.2" E-76°28'39.45"	-do-	-do-	-do-
4	Dha Ganatsogs juniper area	20.0	N-34°38.4'16' E-76°28'39.45"	-do-	-do-	-do-
5	Hanu Chopotok	1.95	N-34°40'38.86" E-76°38'31.97"	-do-	-do-	-do-
6	Tia Juniper	25.5	N-34 22' 09.9" E-76°58'56.7"	-do-	-do-	-do-
7	Hemis Shukpachan Juniper	3 .0	N-34 19' 16.17" E-77°4'21.37"	-do-	-do-	-do-
8	Saspol nursery	0.22	N-34°15'50.15" E-77°9'54.04"	-do-	-do-	-do-
9	Khaltse poplar nursery	0.70	N-34°19'10.10" E-76°52'15.52"	-do-	-do-	-do-
10	Khaltse Office complex	0.37	N-34°19'21.85" E-76°53'14.84"	-do-	-do-	-do-
	Total:-	67.04				
C	Nubra Range					
1	Tsog bagh Diskit	15.3	N: 34°33.926 E: 77°33.118'	Nubra	-nil-	-nil-
2.	Chumik Tangmo bagh	5.5	N: 34°33.754 E: 77°33.788'	-do-	-do-	-do-
4	Akgyam bagh	53.7	N: 34°20.201 E: 77°49.347'	-do-	-do-	-do-
5	Rongjuk	73.9	N: 34°27.233 E: 77°44.041'	-do-	-do-	-do-
6	Chamshen Pinchimik	26.00	N: 34°39.744 E: 77°35.165'	-do-	-do-	-do-
7	Lakjung new area	126	N: 34°33.172 E: 77°37.081'	-do-	-do-	-do-
8	Aranu gongma	0.50	N: 34°47.560 E: 77°31.768'	-do-	-do-	-do-


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9	Aranu yokma	8.00	N: 34°51.695 E: 77°28.392'	-do-	-do-	-do-
10	Taksha bagh	8.10	N: 34°49.967 E: 77°30.389'	-do-	-do-	-do-
11	Aranu Tokpo	4.52	N: 34°52.374 E: 77°28.163'	-do-	-do-	-do-
12	Murgi/Sapochy	85.4	N: 34°44.832 E: 77°31.988'	-do-	-do-	-do-
13	Tongstoth Zarok	8.6	N: 34°58.534 E: 77°23.585'	-do-	-do-	-do-
14	Hanachi area	9.35	N: 34°58.103 E: 77°24.542'	-do-	-do-	-do-
15	Khemi new area	6.55	N: 34°57.032 E: 77°25.098'	-do-	-do-	-do-
16	Youlkam bagh	11.2	N: 34°42.715 E: 77°34.171'	-do-	-do-	-do-
17	Rongdoo bagh	51.4	N: 34°24.864 E: 77°46.592'	-do-	-do-	-do-
18	Tirith nursery	9.52	N: 34°32.837 E: 77°40.010'	-do-	-do-	-do-
19	Rest House Hunder	0.25	N: 34°34.814 E: 77°28.689'	-do-	-do-	-do-
20	SFRI Tsogstoth	5.1	N: 34°49.967 E: 77°30.389'	-do-	-do-	-do-
21	Aranu serlong	3.74	N: 34°52.748 E: 77°27.815'	-do-	-do-	-do-
22	Akgyam Hotong area	12.00	N: 34°22.579' E: 77°47.095'	-do-	-do-	-do-
23	Skuru-I Hotong area	10.00	N: 34°41.690 E: 77°14.580'	-do-	-do-	-do-
24	Warhsi new Juniper nursery	5.48	N: 35°3.830' E: 77°20.156'	-do-	-do-	-do-
25	Tsogstod new camp area	12.00	N: 34°33'21" E: 77°35'.05"	-do-	-do-	-do-
26	Range office closure	0.15	N: 34°33.17 E: 77°32.845	-do-	-do-	-do-
	Total:	552.26				
D	Leh Range					
1	Jivitsal bagh	18.3	N: 34°5'30.94" E: 77°36'.18.58"	Leh	-nil-	-nil-
2	Tuchik matho	14	N: 34°0'53.40" E: 77°35'16.36"	-do-	-do-	-do-
3	Gopuk nursery	7.64	N: 34°8'21.50" E: 77°29'6.07"	-do-	-do-	-do-
4	Forest park choglamsar	10.8	N: 34°6'11.05" E: 77°35'19.99"	-do-	-do-	-do-
5	Choglamsar koti bagh (MES)	0.79	N: 34°6'16.55" E: 77°35'25.20"	-do-	-do-	-do-
6	KV plantation choglamsar	1.58	N: 34°7'45.93" E: 77°35'16.83"	-do-	-do-	-do-
7	KV plantation choglamsar 2	0.21	N: 34°7'51.42" E: 77°35'17.24"	-do-	-do-	-do-
8	Agling forest bagh	11.8	N: 34°6'50.33" E: 77°32'35.87"	-do-	-do-	-do-
9	Spituk Agling bagh	18	N: 34°6'50.33" E: 77°32'35.87"	-do-	-do-	-do-


 Divisional Forest Officer
 Leh Forest Division

10	Water park Spituk 2	15.7	N: 34°7'57.20" E: 77°30'6.27"	-do-	-do-	-do-
11	Water park Leh Kartase	12.15	N: 34°8'5.65" E: 77°30'11.11"	-do-	-do-	-do-
12	Chuchot shamma & yokma	141.9	N: 34°3'59.12" E: 77°37'27.34"	-do-	-do-	-do-
13	Choglamsar bagh 2 nd	8.37	N: 34°6'24.43" E: 77°34'44.05"	-do-	-do-	-do-
14	Choglamsar bagh 3 rd	14.9	N: 34°6'29.44" E: 77°34'31.39"	-do-	-do-	-do-
15	Picnic sport choglamsar	7.57	N: 34°6'17.96" E: 77°35'10.13"	-do-	-do-	-do-
16	Gene bank gupuk	4.541	N: 34°8'15.03" E: 77°29'47.03"	-do-	-do-	-do-
17	Forest Range Office Leh	0.11	N: 34°9'50.42" E: 77°35'6.90"	-do-	-do-	-do-
18	Divisional Forest Office Leh	0.1	N: 34°9'50.48" E: 77°34'55.26"	-do-	-do-	-do-
19	Sku bagh	10.4	N: 33°57'53.53" E: 77°17'34.03"	-do-	-do-	-do-
20	NTFP Stakna bagh	5	N: 33°59.05" E: 77°40'47"	-do-	-do-	-do-
21	Shashi Bagh 1 st	4.1	N-34°3'30.47" E77°38'35.73"	-do-	-do-	-do-
22	Shashi Bagh 2nd	3.88	N-34°3'33.68" E77°38'28.14"	-do-	-do-	-do-
23	Cho Bagh Chuchot	3.59	N-34°1'41.80" E70°40'3.77"	-do-	-do-	-do-
24	Yarlok Bagh Chuchot	19.6	N-34°1'50.78" E77°40'4.24"	-do-	-do-	-do-
25	Hassan Bagh Chuchot	8.1	N-34°2'2.38" E77°39'56.25"	-do-	-do-	-do-
26	Balang Stonsa Gupuk	4.21	N-34°8'18.83" E77°29'21.78"	-do-	-do-	-do-
27	Stakna tungkay lato	1.00	N33°57'58.24" E77°42'19.76"			
28	Choglamsar bagh 1 st	13	N: 34°6'20.15" E: 77°34'52.73"	-do-	-do-	-do-
	Total:	361.341				
E	Nyoma Range					
1	Punguk bagh	16.5	N-32°46'4.60" E-78°54'21.77"	Nyoma	-nil-	-nil-
2	Nyoma old bagh	26.8	N-33°12'1.35" E-78°38'36.55"	-do-	-do-	-do-
3	Nidder old bagh	0.56	N-33°9'59.37" E-78°36'35.21"	-do-	-do-	-do-
4	Taksa bagh	6.32	N-32°46'49.14" E-78°59'57.17"	-do-	-do-	-do-
5	Skidmang bagh	21	N-33°22'58.82" E-78°16'38.15"	-do-	-do-	-do-
6	Nidder 2	86.6	N-33°11'22.65" E-78°35'48.72"	-do-	-do-	-do-
7	Anlay Silvi	27.9	N -32°46'23.63" E-78°55'2.55"	-do-	-do-	-do-


 Divisional Forest Officer
 Leh Forest Division

8	Anlay Shakbar bagh	6.22	N-32°45'39.80" E-78°58'47.70"	-do-	-do-	-do-
9	Rongo bagh	12.4	N-33°7'41.79" E-78°49'58.23"	-do-	-do-	-do-
10	Rongo 2 bagh	14.3	N-33°7'47.12" E-78°50'15.91"	-do-	-do-	-do-
11	Takhang Campa	2.87	N-33°2'54.52" E-78°16'39.33"	-do-	-do-	-do-
12	Naga bagh	7.65	N-33°47'3.07" E-78°58'55.16"	-do-	-do-	-do-
13	Mud bagh	3.98	N-33°11'19.87" E-78°41'36.24"	-do-	-do-	-do-
14	Mahe NTFP	3.83	N-33°15'43.17" E-78°29'36.62"	-do-	-do-	-do-
15	Lachumir bagh	30.4	N-33°11'59.19" E-78°37'47.20"	-do-	-do-	-do-
16	Nidder Campa	23.2	N-33°11'43.01" E-78°36'39.13"	-do-	-do-	-do-
17	Nidder NTFP	27.9	N-33°11'15.04" E-78°36'44.14"	-do-	-do-	-do-
18	Nidder Nursery	1.26	N-33°10'57.58" E-78°37'3.66"	-do-	-do-	-do-
19	Koyul Bagh	11.9	N-33°53'12.66" E-79°11'44.48"	-do-	-do-	-do-
20	Chumathang upper	5.23	N-33°21'32.54" E-78°21'5.92"	-do-	-do-	-do-
21	Hanle Campa	10.2	N-32°45'2.68" E-78°55'4.77"	-do-	-do-	-do-
22	Chumathang lower	5.41	N-33°21'22.89" E-78°20'12.38"	-do-	-do-	-do-
23	Teri bagh	1.88	N-33°33'41.26" E-78°01'46.32"	-do-	-do-	-do-
	Total	354.41				
	Grand Total:-	1665.117				


 Divisional Forest Officer,
 Leh Forest Division,
 Leh Forest Division

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THE ADMINISTRATION OF UNION TERRITORY OF LADAKH
LADAKH AUTONOMOUS HILL DEVELOPMENT COUNCIL, KARGIL
OFFICE OF THE DIVISIONAL FOREST OFFICER, KARGIL

Tele:- 01985232279/232244 e-mail:- ddo-forest-kgl@ladakh.gov.in /dfokargil123@gmail.com

The Chief Conservator of Forest
UT Ladakh .

No:-FDK/Estt/2024/ 3059-60

Dated:- // -03-2024

Subject:- Detail of Forest land in Kargil District with status of encroachment and action taken for eviction .

Sir,

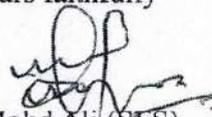
As desired kindly find enclosed herewith the list of Reserve Forest and protected Forest under the control and management of Kargil Forest Division . There are 61 Revenue Garden/bagh scattered over the entire district covering an area of 119.01 hectares which were transferred from Revenue department to forest department vide order 69 Of 1962 , dated: 29-09-1962 .

As per S.O.3774(E) issued on 23rd October, 2020 by Ministry of Home affairs (Department of Jammu, Kashmir and Ladakh Affairs) any land which was recorded as Revenue Garden (Ladakh) and transferred to the Forest Department in accordance with the Government of Jammu and Kashmir Order Number 69 of 1962, dated the 29th September is declared as Reserve Forest.

There are 195 Bagh/units under the control and management of Kargil Forest division covering an area of 528.69 hectares scattered over the entire district and as per S.O.3774(E) issued on 23rd October, 2020 any undemarcated forest (which means and includes all forest land other than demarcated forest which is the property of the Administration of the Union territory of Ladakh and is not appropriated for any specific purpose and includes all the undemarcated and berun line forest vested in the Forest Department under the provisions of section 48 of the Jammu and Kashmir Village Panchayat Act, 1958 or any other law for the time being in force), has been declared as Protected Forest .

It is certified that there is no any encroachment on forest land in Kargil Forest Division as on date.

Yours faithfully


Mohd Ali (SFS)

Divisional Forest Officer
Forest Division Kargil

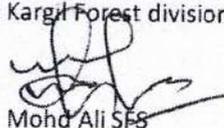
Copy submitted to the Additional Pr. Chief Conservator of Forest UT Ladakh for favour of information.

Abstract of Reserve Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Sankoo Range	38.89	26
2	Kargil Range	14.79	14
3	Drass Range	45.02	6
4	Zanskar Range	20.31	15
	Total	119.01	61

Abstract of Protected Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Sankoo Range	59.71	32
2	Kargil Range	81.75	56
3	Drass Range	95.98	18
4	Zanskar Range	291.24	89
	Total	528.68	195

Abstract of Reserve forest and Protected Forest of Forest Division Kargil			
Sr. no.	Forest type	Area in Hectare	No. of Bagh
1	Reserve Forest	119.01	61
2	Protected forest	528.69	195
	Total	647.70	256

Certified that there is no any encroachment on forest land in Kargil Forest division as on date .



Mond Ali SFS

Divisional Forest Officer
Forest Division Kargil

Detail of Forest land in Kargil district with status of encroachment and action taken for eviction .						
S.No	Name of the Reserve forest (notified)	Area in Hect.	Geo reference	Range	Status of encroachment as on March 2024 with case no/dt	Action taken (Notice/eviction order No/dt
1	Thoina Bagh	4	34°22'16.78"N 75°58'26.75"E	Sankoo	Nil	NA
2	Bima Khumboo II	3	34°20'12.09" N 75°57'51.16" E	sankoo	Nil	NA
3	Bima Khumboo I	2	34°20'20.37" N 75°57'57.50" E	sankoo	Nil	NA
4	Thasgam Shagaran M	0.5	34°16'35.62" N 75°59'3.47" E	sankoo	Nil	NA
5	Danguchey	0.5	34°28'10.57" N 76°4' 26.09" E	sankoo	Nil	NA
6	Yame Choka Thasgam	2.5	34°17'17.79" N 75°57'58.94" E	sankoo	Nil	NA
7	Hamri Shakthang	4	34°17'28.40" N 75°57' 57.50" E	sankoo	Nil	NA
8	Brakoo Thasgam	0.4	34°18'7.94" N 75°58'15.41"E	sankoo	Nil	NA
9	Karchey Khar	0.8	34°16'5.85"N 76°0'15.83"E	sankoo	Nil	NA
10	Barsoo (Two unit)	1.5	34°15'55.36"N 76°2'35.78"E	sankoo	Nil	NA
11	Khandi	3	34°14'12.37" N 76°4'35.01" E	sankoo	Nil	NA
12	Youljud	2.5	34°11'5.70" N 75°55'46.61" E	sankoo	Nil	NA
13	Khawas	0.3	34°9'8.55" N 75°57'40.13" E	sankoo	Nil	NA
14	Kargee	2.5	34°7'42.26" N 75°57'50.03" E	sankoo	Nil	NA
15	Tangoll	0.3	34°3'32.79" N 75°55'45.08" E	sankoo	Nil	NA
16	Parkachik	0.5	34° 4'33.27"N 75°58'54.72"E	sankoo	Nil	NA
17	Achambur	0.3	34° 5'3.73"N 75°55'40.13"E	sankoo	Nil	NA
18	Bartoo	2	34°13'28.15" N 76°7'58.77" E	sankoo	Nil	NA
19	Umba	0.9	34°19'35.00" N 75°52'44.34" E	sankoo	Nil	NA
20	Stakpa	0.3	34°18' 11.91" N 75°55'37.65" E	sankoo	Nil	NA
21	Sankoo Khoti bagh	0.5	34°17'11.86"N 75°57'46.55"E	sankoo	Did not transfer by Revenue Department since 1962	NA
22	Kosar Nakpochoo	0.6	34°17'46.37" N 75°57'55.83" E	sankoo	Nil	NA
23	Bag thang (Sankoo)	1	34°16'35.22" N 75°57'18.06" E	sankoo	Nil	NA
24	Sangrah thang	3.09	34°14'48" N 75°58'27.96" E	sankoo	Nil	NA
25	Gailing	0.9	34°13'11.81" N 75°57'11.93"E	sankoo	Nil	NA
26	Thangboo	1	34°12'57.39" N 75°56'36.69" E	sankoo	Nil	NA
	Total RF Sankoo	38.89				
27	Akchmal	0.2	N34° 33'43.54' E 76° 8'51.46"	kARGIL	Nil	N/A
28	Darchick	0.15	N 34°38'032 E 76°18'5.34"	kARGIL	Nil	N/A
29	Garkon	0.5	N 34° 38'6.19" E 76° 25'52.02"	kARGIL	Nil	N/A

30	Kharool Old	2	N 34° 35'26.86" E 76° 6'31.74"	kARGIL	Nil	N/A
31	Barchay	0.8	N 34° 34'48.46' E 76° 14' 0.36	kARGIL	Nil	N/A
32	Chulichand	1	N 34°38'31.13 E 76° 17'23.62	kARGIL	Nil	N/A
33	Patkan Choo	1.4	N 34° 24'3.03" E 76°18'7.55"	kARGIL	Nil	N/A
34	Pilling choo-1	2.3	N 34° 24'50.99" E 76° 17'25.34"	kARGIL	Nil	N/A
35	Sataruchay	2.2	N 34° 25'10.46' E 76° 17'5.71"	kARGIL	Nil	N/A
36	Darket Nursery	0.6	N34° 26'50.18" E 76° 16'38.91"	kARGIL	Nil	N/A
37	Lotums Juk	0.1	N 34° 27'51.60" E 76°14'55.51"	kARGIL	Nil	N/A
38	Stakchay	2.7	N 34°22'6.56" E 76° 32'14.76"	kARGIL	Nil	N/A
39	Lamsu doo	0.85	N 34° 31'38.79" E 76° 24'36.11'	kARGIL	Nil	N/A
40	Hanaskot	0.09	N 34° 18'17.09" E 76° 38'12.96"	kARGIL	Nil	N/A
Total RF Kargil		14.79				
41	Pan Drass	39.42	N 34* 23'36.15"E 75*34'36.87"	Drass	Nil	N/A
42	Goshan Old	0.25	N 34* 26'16.37" E 75* 44'58.43"	Drass	Nil	N/A
43	Bhambat Nursery	1.1	N 34* 25'56.20" E 75* 48'11.16"	Drass	Nil	N/A
44	Chokiyal I	2.3	N 34* 25'41.14" E 75*49'28.10"	Drass	Nil	N/A
45	Chokiyal II	1.2	N 34* 25'34.54" E 75*49'43.07"	Drass	Nil	N/A
46	Thasgam	0.75	N 34*29'09.18 75*55'55.10"	Drass	Nil	N/A
Total RF Drass		45.02				
47	Abran Chibra	5.00	33° 41' 55.26" N 76° 33' 55.14" E	Zanskar	Nil	NA
48	Tungri Old	1.00	33° 32' 07.23" N 76° 47' 25.87" E	Zanskar	Nil	NA
49	Testa	2.00	33° 10' 15.24" N 77° 10' 40.73" E	Zanskar	Nil	NA
50	Icher Old	0.03	33° 18' 15.92" N 76° 59' 45.72" E	Zanskar	Nil	NA
51	Cha Old	0.10	33° 14' 38.78" N 77° 07' 26.42" E	Zanskar	Nil	NA
52	Raru Old	0.02	33° 19' 53.61" N 76° 58' 07.35" E	Zanskar	Nil	NA
53	Pipcha	0.03	33° 23' 35.00" N 76° 56' 01.65" E	Zanskar	Nil	NA
54	Sheela	0.09	33° 25' 58.80" N 76° 53' 53.73" E	Zanskar	Nil	NA
55	Zangla	2.00	33° 38' 18.25" N 76° 59' 23.10" E	Zanskar	Nil	NA
56	Padum Old	2.00	33° 27' 31.79" N 76° 52' 55.06" E	Zanskar	Nil	NA
57	Remala	2.00	33°38'22.54"N 76°40'19.79"E	Zanskar	Nil	NA
58	Rantaksha	2.00	33° 34' 51.66" N 76° 44' 48.43" E	Zanskar	Nil	NA
59	Monay Old	0.04	33° 20' 49.57" N 76° 57' 02.77" E	Zanskar	Nil	NA
60	Lungmi Rijjing(Hongchat)	1.00	33°32'8.44"N 76°47'20.09"E	Zanskar	Nil	NA
61	Phey Old	3.00	33° 36' 45" N 76° 42' 45.15" E	Zanskar	Nil	NA
Total RF Zanskar		20.31				
Total Reserve Forest		119.01				



Mohd Ali SFS

Divisional Forest Officer
Forest Division Kargil

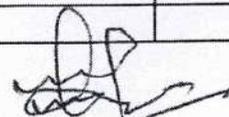
Detail of Forest land in Kargil district with status of encroachment and action taken for eviction .						
S.No	Name of the Protected forest (notified)	Area in Hect.	Geo reference	Range	Status of encroachment as on March 2024 with case no/dt	Action taken (Notice/eviction order No/dt)
1	Manda Old	3.00	33° 37' 26.42" N 76° 41' 54.19" E	Zanskar	Nil	NA
2	Kella Old	3.00	33°35'2.11"N 76°44'32.35"E	Zanskar	Nil	NA
3	Manda Extension	2.00	33° 37' 45.18" N 76° 41' 30.24" E	Zanskar	Nil	NA
4	Kell Extension	3.00	33°34'56.76"N 76°44'35.37"E	Zanskar	Nil	NA
5	Tungri Farka 1st	4.00	33° 31' 19.48" N 76° 47' 11.83" E	Zanskar	Nil	NA
6	Tungri Wazir	3.00	33° 31' 59.64" N 76° 47' 21.63" E	Zanskar	Nil	NA
7	Tungri New	12.00	33° 31' 58.80" N 76° 47' 00.24" E	Zanskar	Nil	NA
8	Tungri Tokpo	6.00	33°31'54.49"N 76°47'6.99"E	Zanskar	Nil	NA
9	Tungri Central Nursery	1.00	33° 31' 32.94" N 76° 47' 22.22" E	Zanskar	Nil	NA
10	Tungri new Nursery	0.60	33° 31' 55.73" N 76° 46' 50.59" E	Zanskar	Nil	NA
11	Tungri Farka 2nd	2.00	33°31'16.28"N 76°47'7.11"E	Zanskar	Nil	NA
12	Karsha Nursey	0.50	33° 31' 53.17" N 76° 54' 14.86" E	Zanskar	Nil	NA
13	Pidmo	4.00	33°41'29.70"N 76°55'49.37"E	Zanskar	Nil	NA
14	Pidmo Shakthang	2.00	33°41'29.72"N 76°55'58.59"E	Zanskar	Nil	NA
15	Shagar Old	3.00	33° 32' 38.39" N 76° 45' 56.99" E	Zanskar	Nil	NA
16	Shagar Skichuthang	3.00	33°32'49.57"N 76°45'43.03"E	Zanskar	Nil	NA
17	Shagar Tokpo	2.00	33° 32' 43.16" N 76° 45' 41.38" E	Zanskar	Nil	NA
18	Shagar Dokhang	2.00	33° 34' 12.83" N 76° 44' 23.80" E	Zanskar	Nil	NA
19	Shagar Kongma New	2.00	33°34'2.40"N 76°44'37.90"E	Zanskar	Nil	NA
20	Shagar Kongma II	5.00	33°34'1.15"N 76°44'46.19"E	Zanskar	Nil	NA
21	Kella- II P	2.00	33°35'5.55"N 76°44'25.02"E	Zanskar	Nil	NA
22	Kaella-III P	2.00	33°35'5.30"N 76°44'29.65"E	Zanskar	Nil	NA
23	Kella Dogchhan P	2.00	33°35'5.08"N 76°44'34.74"E	Zanskar	Nil	NA
24	Kella Ralam P	2.00	33°34'52.26"N 76°44'38.13"E	Zanskar	Nil	NA
25	Kella IV P	2.00	33°34'56.15"N 76°44'31.63"E	Zanskar	Nil	NA
26	Kella -I D	2.00	33°34'59.18"N 76°44'39.82"E	Zanskar	Nil	NA
27	Kella-II D	3.00	33°35'2.26"N 76°44'45.75"E	Zanskar	Nil	NA
28	Kella-III	5.00	33°34'58.00"N 76°44'45.11"E	Zanskar	Nil	NA
29	Kella Kongma D	7.00	33°34'54.48"N 76°44'46.41"E	Zanskar	Nil	NA
30	Markim -I	3.00	33° 31' 46.10" N 76° 46' 34.60" E	Zanskar	Nil	NA
31	Markim-II	3.00	33° 31' 39.82" N 76° 46' 37.23" E	Zanskar	Nil	NA
32	Renam Old	4.00	33° 33' 24.20" N 76° 59' 28.81" E	Zanskar	Nil	NA
33	Renam -D	2.00	33°33'28.69" N 76°59'20.75" E	Zanskar	Nil	NA
34	Phey -I D	5.00	33°37'14.29"N 76°41'53.89"E	Zanskar	Nil	NA
35	Phey-II D	2.00	33°37'13.05"N 76°41'56.16"E	Zanskar	Nil	NA
36	Phey-I P	2.00	33°37'10.05"N 76°41'52.84"E	Zanskar	Nil	NA
37	Phey-II P	5.00	33°37'14.08"N 76°42'1.91"E	Zanskar	Nil	NA
38	Phey Tokpo	2.00	33°37'21.82"N 76°42'14.66"E	Zanskar	Nil	NA
39	Phey	5.00	33°37'8.27"N 76°41'50.16"E	Zanskar	Nil	NA

40	Phey -5	3.00	33°36'55.36"N 76°41'56.61"E	Zanskar	Nil	NA
41	Phey Chortan	2.00	33°35'58.11"N 76°43'24.33"E	Zanskar	Nil	NA
42	Dukhang I D	6.00	33°34'0.88"N 76°44'47.41"E	Zanskar	Nil	NA
43	Dukhang II D	2.00	33° 34' 2.67" N 76° 44' 38.22" E	Zanskar	Nil	NA
44	Dukhang Silvi P	1.00	33°33'54.00"N 76°44'50.25"E	Zanskar	Nil	NA
45	Manda D	7.00	33°37'26.84"N 76°41'55.55"E	Zanskar	Nil	NA
46	Manda -III P	2.00	33°37'17.26"N 76°41'46.05"E	Zanskar	Nil	NA
47	Manda Tokpo	3.00	33°37'27.72"N 76°42'24.24"E	Zanskar	Nil	NA
48	Testa Tokpo	2.00	33°10'15.24" N 77°10'40.73" E	Zanskar	Nil	NA
49	Kuroo-I	4.00	33° 9'37.24"N 77°11'4.53"E	Zanskar	Nil	NA
50	Kuroo Tokpo	3.00	33° 09' 39.13" N 77° 11' 12.01" E	Zanskar	Nil	NA
51	Thablay	2.00	33° 6'51.95"N 77°13'8.20"E	Zanskar	Nil	NA
52	Yol	2.00	33°12'40.86"N 77° 9'5.24"E	Zanskar	Nil	NA
53	Phugtal Purni	2.00	33°16'30.71"N 77°11'7.96"E	Zanskar	Nil	NA
54	Yogar	2.00	33°15'50.78"N 77°11'1.67"E	Zanskar	Nil	NA
55	Sani yal	4.00	33° 30' 05.05" N 76° 48'55.37" E	Zanskar	Nil	NA
56	Raru	2.00	33°20'6.55"N 76°57'41.00"E	Zanskar	Nil	NA
57	Stongday Old	0.14	33°31'12.30"N 76°58'52.73"E	Zanskar	Nil	NA
58	Hanamur	3.00	33° 43' 07.77" N 76° 52'19.64" E	Zanskar	Nil	NA
59	Kella Pholong	2.00	33°35'4.52"N 76°44'46.58"E	Zanskar	Nil	NA
60	Zangla Tangpothang	2.00	33°38'23.67"N 76°59'1.88"E	Zanskar	Nil	NA
61	Zangla Tangpo	6.00	33°38'25.80"N 76°59'12.02"E	Zanskar	Nil	NA
62	Zangla Tokpo Zoor	2.00	33°38'15.78"N 76°59'9.80"E	Zanskar	Nil	NA
63	Zangla shakthang	2.00	33°38'24.08"N 76°59'23.39"E	Zanskar	Nil	NA
64	Padum Mani Ringmo	4.00	33° 28'09.23" N 76° 52'31.75" E	Zanskar	Nil	NA
65	Padum Kukta	2.00	33° 27'32.51" N 76° 52'13.95" E	Zanskar	Nil	NA
66	Padum Mani -II	2.00	33°28'4.97"N 76°52'29.73"E	Zanskar	Nil	NA
67	Akshow Spangting	2.00	33°41'4.24"N 76°34'51.49"E	Zanskar	Nil	NA
68	Akshow-II	3.00	33° 42' 27.44" N 76° 30' 43.52" E	Zanskar	Nil	NA
69	Akshow III	1.00	33°40'56.85"N 76°34'8.27"E	Zanskar	Nil	NA
70	Abran Kongma -I	5.00	33° 42' 19.18" N 76° 32'56.83" E	Zanskar	Nil	NA
71	Abran Kongma-II	3.00	33° 42' 28.28" N 76° 32' 31.45" E	Zanskar	Nil	NA
72	Kushul P I	2.00	33°41'25.25"N 76°35'4.70"E	Zanskar	Nil	NA
73	Kushul-II	2.00	33°41'20.98"N 76°35'1.03"E	Zanskar	Nil	NA
74	Lungmur	3.00	33°40'50.66"N 76°36'8.50"E	Zanskar	Nil	NA
75	Remala Farka	3.00	33° 37' 35.40" N 76° 40' 13.04" E	Zanskar	Nil	NA
76	Dana Sil	2.00	33°37'43.95"N 76°40'16.88"E	Zanskar	Nil	NA
77	Maruchay-II	5.00	33°37'37.79"N 76°40'24.29"E	Zanskar	Nil	NA
78	Maruchay Extension	2.00	33° 37'44.68" N 76°40'47.99" E	Zanskar	Nil	NA
79	Bakerchay I	2.00	33° 38' 36.14" N 76° 38' 19.15" E	Zanskar	Nil	NA
80	Bakerchay II	5.00	33° 38' 32.01" N 76° 38' 14.17" E	Zanskar	Nil	NA
81	Bakerchay	7.00	33° 38' 35.19" N 76° 38' 31.67" E	Zanskar	Nil	NA
82	Bakerchay	3.00	33°37'44.66"N 76°39'7.37"E	Zanskar	Nil	NA
83	Sani Yolang	6.00	33°31'16.57"N 76°47'7.75"E	Zanskar	Nil	NA
84	Sani Rough (Ranti)	6.00	33°31'7.34"N 76°47'28.13"E	Zanskar	Nil	NA
85	Sani Nursery	2.00	33°30'1.91"N 76°48'50.54"E	Zanskar	Nil	NA
86	Haftal	3.00	33° 29'49.25" N 76°49'59.21" E	Zanskar	Nil	NA

87	Thangchung	12.00	33° 29'47.89" N 76° 49' 49.01" E	Zanskar	Nil	NA
88	Thangchung-II	10.00	33°29'44.83"N 76°50'6.57"E	Zanskar	Nil	NA
89	Rukruk	5.00	33°29'4.72"N 76°52'23.79"E	Zanskar	Nil	NA
Total PF Zanskar		291.24				
90	Kharoo Bagh	10.36	N 34°20' 01.53" E 75°34' 12.98"	Drass	Nil	N/A
91	Matayen	26.6	N 34°23 09.99" E 75°35 03.31"	Drass	Nil	N/A
92	Goshan Ralam	4.8	N 34°26 43.43" E 75° 45' 24.77"	Drass	Nil	N/A
93	Khandeyal Longma	4.26	N 34°26'08.00" E 75°45'24.77"	Drass	Nil	N/A
94	Tesboo Throungus	4.43	N 34°26 '12.56 " E 75°45 47.02"	Drass	Nil	N/A
95	Tesboo Old	2.68	N 34° 26 12.56" E 75°45'47.01"	Drass	Nil	N/A
96	Fhallah Tesboo old	2.2	N34°25' 44.30" E 75° 46' 32.49"	Drass	Nil	N/A
97	Fhallah New	2	N 34°25' 44.30" E 75° 46' 32.49"	Drass	Nil	N/A
98	Fhallah	3.49	N 34° 25' 44.30" E 75° 46'32.49"	Drass	Nil	N/A
99	Range office drass	0.4	N 34°25'48'86 " E 75°44.56.58"	Drass	Nil	N/A
100	Forest check post drass	0.01	N 34°25'40.19" E75°43'46.58"	Drass	Nil	N/A
101	Rambir pora Drass	17.1	N 34°25'46.49" E 75°45'22.60"	Drass	Occupied by Army since 1962	N/A
102	Tikichumick	3.45	N 34°26'14.53 " E 75° 48'02.44"	Drass	Nil	N/A
103	Bhimbat KashaI	1.3	N 34°26'6.95" E 75°45'22.60"	Drass	Nil	N/A
104	Hukart I,II,III	11.4	N 34°25' 24.48" E 75°49'28.56"	Drass	Nil	N/A
105	Pandicoat	1.2	N 34° 25'36.54" E 75°50' 40.13"	Drass	Nil	N/A
106	Kharboo	0.16	N34°32'30.59 E 75°59'11.02"	Drass	Occupied by Army since 1962	N/A
107	Chanigound	0.14	N3°36'04.61" E 76°03'33.84'	Drass	Occupied by Army since 1962	N/A
Total PF Drass		95.98				
108	Tambis Bagh	4	34°24'43.21" N 76°3'11.69" E	sankoo	Nil	NA
109	Kachan Spang	1	34° 21' 56.60" N 75°58'6.64" E	sankoo	Nil	NA
110	Khachan Thab	3	34°21'30.81" N 75°57'59.95" E	sankoo	Nil	NA
111	Khumbothang	1.5	34°24'3.17" N 76°0'9.79" E	sankoo	Nil	NA
112	Lunchev	1	34°25'40.83" N 76°3'7.04" E	Sankoo	Nil	NA
113	Saliskote	0.5	34°25'2.07" N 76°1'29.97" E	Sankoo	Nil	NA
114	Gongma Choka Gongma	1.5	34°17'2.91" N75°58'10.20" E	Sankoo	Nil	NA
115	Lami Choka Gongma	1.8	34°17'17.79" N 75°57'58.94" E	Sankoo	Nil	NA
116	Lami Choka Yokma	1.7	34°17'23.89" N 75°57'56.75" E	Sankoo	Nil	NA
117	Thasgam (Nursery	0.5	34°17'31.51" N 75°58'2.44" E	Sankoo	Nil	NA
118	Stung Kung I	3	34° 15'58.36" N 76° 1'6.03" E	Sankoo	Nil	NA
119	Stongkung Farka II	2	34° 15'59.85" N 76°1'8.97" E	Sankoo	Nil	NA
120	Karpokhar II	1	34°14'50.85" N 75°58' 21.91" E	Sankoo	Nil	NA
121	Patoo I	1.4	34°14'41.13" N 76°2'35.99" E	Sankoo	Nil	NA
122	Patoo Grap II	1.6	34°14' 57.37" N 76°2'39.73" E	Sankoo	Nil	NA
123	Yarchok	1.3	34°14' 41.13" N 76°2'35.99" E	Sankoo	Nil	NA
124	Tabchey	2	34°14'13.94" N 76°3'41.18" E	Sankoo	Nil	NA
125	Tiket	0.4	34°14'12.37" N 76°5'26.13" E	Sankoo	Nil	NA
126	Sankoo Shakthang	10	34°16'29.57" N 75°57'33.73" E	Sankoo	Nil	NA
127	Nakpochoo sankoo	2	34°17'46.37" N 75°57'55.83" E	Sankoo	Nil	NA
128	Stakpa II	0.4	34°18'12.51" N 75°55'37.92" E	Sankoo	Nil	NA

129	Karpo Khar	1	34°14'50.85" N 75°58'21.91" E	Sankoo	Nil	NA
130	Sangrah Yokma	0.3	34°13'22.69" N 75°58'10.97" E	Sankoo	Nil	NA
131	Sangrah Lungma	0.3	34°12'59.78" N 75°58'31.25" E	Sankoo	Nil	NA
132	Damsina	7.11	34°10'24.89" N 75°56'20.49" E	Sankoo	Nil	NA
133	Panikhar	1	34°7'9.99" N 75°56'52.49" E	Sankoo	Nil	NA
134	Kochik	0.2	34°5'16.33" N 75°56'27.84" E	Sankoo	Nil	NA
135	Lali Brok	3	34°4'8.59" N 75°55'26.48" E	Sankoo	Nil	NA
136	Sholok frith Two units	2	34°4'13.49" N 75°55'20.91" E	Sankoo	Nil	NA
137	Tingochey Gonpa	1.5	34°3'46.68" N 75°55'21.37" E	Sankoo	Nil	NA
138	Tingochay old	0.2	34°3'52.16" N 75°55'23.92" E	Sankoo	Nil	NA
139	Achambur	1.5	34°4'49.40" N 75°55'29.61" E	Sankoo	Nil	NA
Total PF Sankoo		59.71				
140	R.k.Park Kargil	2.5	N 34°32'45.75" E 76°8'31.28"	Kargil	Nil	N/A
141	Baroo Tsok Nursery	1.5	N 34°32'5.92" E 76°8'23.16"	Kargil	Nil	N/A
142	Share bagh	3.4	N34°32'22.57 E 76°8'38.49"	Kargil	Nil	N/A
143	Bakulung Soad	1	N343°4'29.49" E 761°0'40.32"	Kargil	Nil	N/A
144	Besispangboo	2	N 34 °36' 4.97E 76 °68'2.02"	Kargil	Nil	N/A
145	Lalungma silmoo	0.6	N 343°6'23.66" E 76°18'12.98"	Kargil	Nil	N/A
146	Sharchay Mours	1.6	N 34°38'31.13" E76°17'23.62"	Kargil	Nil	N/A
147	Kurbathang Nursery	4	N 34° 31'0.15" E 76°8 8'11.69"	Kargil	Nil	N/A
148	Farol sharchay	0.9	N 34°39'6.92" E 76°817'35'24"	Kargil	Nil	N/A
149	Haringing Sharchay	1.2	N 34° 38'5.44" E 76° 17'1.87"	Kargil	Nil	N/A
150	Yaldor da Garkon	4.8	N 34°40'49 E 76° 29'.21"	Kargil	Nil	N/A
151	Gargar doo	4.5	N34° 39'47.80' E 76° 19 ' 16.52"	Kargil	Nil	N/A
152	Kharool new	2	N34°35'26.86" E76°6'31.73"	Kargil	Nil	N/A
153	Sharchay broak	1.1	N 34° 38'29.39" E 76° 16'57.39"	Kargil	Nil	N/A
154	Sharchay Stod	1	N 34° 38'1.16" E 76° 15'2.2"	Kargil	Nil	N/A
155	Sharchay new	0.9	N 34° 38'44.01" E76°817'25.69"	Kargil	Nil	N/A
156	Sharchay Oulboo	0.9	N 34°38'29.39" E 76°8 16'57.39"	Kargil	Nil	N/A
157	Sharchay Ningos	1.63	N 34° 38'29.39" E76°16'57.39"	Kargil	Nil	N/A
158	Sharchay Hrmous	1.64	N 34° 38'5.78" E 76° 17'4.30"	Kargil	Nil	N/A
159	Chatithang -1	1.2	N 34° 23'16.64" E 76°19'18.51"	Kargil	Nil	N/A
160	Chatithang -11	0.6	N 34°26'42.68" E 76° 16'49.13"	Kargil	Nil	N/A
161	Magdumchay	1.6	N 34°23'26.42" E 76° 18'51.13"	Kargil	Nil	N/A
162	Oul Darak	1.8	N34°826'42.68" E 76° 16'49.13"	Kargil	Nil	N/A
163	Pillung chu -11	0.6	N 34° 24'55.46" E 76°8 17'21.11"	Kargil	Nil	N/A
164	Biakpan khour	1.2	N 34°25'23.92" E 76°8 17'0.40"	Kargil	Nil	N/A
165	Skamboojuk	1.3	N 34° 28'4.95" E 76° 14'30.59"	Kargil	Nil	N/A
166	Youkat Tsok	3.42	N 34° 20'08.02" E 76°34'24.28'	Kargil	Nil	N/A
167	Mirak Tsok	8	N 34° 19'0.97" E 76°35'47.60"	Kargil	Nil	N/A
168	Boad Kharboo Doukmoo	0.5	N 34°20'42.73" E 76° 33'21.65"	Kargil	Nil	N/A
169	Plot No-IV (Bodhkhharboo)	0.6	N34° 20'15.68" E 76°34'12.85"	Kargil	Nil	N/A
170	Samuna	0.35	N 34°31 43'.83" E 76° 28'54.06	Kargil	Nil	N/A
171	Khangral -1	1.8	N 34°22'6.56" E 76°32'14.76"	Kargil	Nil	N/A
172	Khangral -11	0.8	N 34° 22'28.29' E 76° 31' 52.22"	Kargil	Nil	N/A
173	Mundik	0.8	N 34° 21'27.37" E 76°32'38.37'	Kargil	Nil	N/A

174	Kukshow	0.8	N 34° 27'43.58" E 76° 38'17.15"	Kargil	Nil	N/A
175	Chicktan Khardon	0.9	N 34° 27'28.27" E 76° 31'5.77"	Kargil	Nil	N/A
176	Chicktan Zang	1.4	N 34°27'45.51" E 76° 16'49.13"	Kargil	Nil	N/A
177	Chlichan chicktan	1	N 34° 26'01.21' E 76°31'21.62"	Kargil	Nil	N/A
178	Takmatan Chicktan	0.95	N34° 14'12.66" E 76° 03'41.50"	Kargil	Nil	N/A
179	Oly Khutoo	1	N34° 28'35.32" E 76° 30'11.48"	Kargil	Nil	N/A
180	Dang youk Chicktan	0.8	N 34° 28'10.21" E 76°30'29.73"	Kargil	Nil	N/A
181	Shagaran chicktan	0.6	N34°28'06.81 E 76° 30'40.24"	Kargil	Nil	N/A
182	Choskooor Chicktan	0.8	N34°28'08.98" E 76°30'31.14"	Kargil	Nil	N/A
183	Shakar doo	1	N 34°30'50.80" E 76° 29'40.95"	Kargil	Nil	N/A
184	Hagnis Bagh	0.75	N 34°27'56.61" E 76°30'51.23"	Kargil	Nil	N/A
185	Ayeta Hagnis	1.1	N 34°29'33.07" E 76° 29'19.43"	Kargil	Nil	N/A
186	Chortan Chand	1.4	N34° 28'53.65" E 76° 29'41.42"	Kargil	Nil	N/A
187	Shakardoo nursery	0.6	N 34° 30'40.62" E 76° 29'40.91"	Kargil	Nil	N/A
188	Shingbuta	1	N 34° 30'57.59' E 76° 29'39.25"	Kargil	Nil	N/A
189	Mangbour Juk Hagnis	0.5	N34° 29'09.42" E76° 29'32.32"	Kargil	Nil	N/A
190	Hagnis Brok	0.9	N34°24'45.26" E 76°30'27.92"	Kargil	Nil	N/A
191	Gapa tabsa	1.2	N34° 31'16.81' E 76° 29'34.84"	Kargil	Nil	N/A
192	Shakar doo -11	1.1	N 34°30'50.69 " E 76°29'35.93"	Kargil	Nil	N/A
193	Takmatan -1 Hagnis	0.7	N 34°28'46.89" E 76° 29'51.02"	Kargil	Nil	N/A
194	Takmatan-11	0.6	N 34° 28'35.22" E 76° 30'11.48"	Kargil	Nil	N/A
195	Chourtan Chand-11	0.9	N 34° 33'43.54" E 76°29'41.74"	Kargil	Nil	N/A
Total PF Kargil		81.75				
Total Protected Forest		528.68				



Mohd Ali SFS

Divisional Forest Officer
Forest Division Kargil